

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 2635 of 2014

Dated : 28th July, 2015

In the matter of:

Adani Power Maharashtra Ltd.

.... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr.**

....Respondent(s)

ORDER

Bench not assembled today.

Appeal is posted for **14th August, 2015.**

Court Master

rkt